

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. NO. 521 OF 2024

IN THE MATTER OF:

**NEWS ITEM TITLED "A SANGAM OF FILTH AND APATHY
THIS WETLAND ACTUALLY EXISTS IN DELHI"
APPEARING IN THE TIMES OF INDIA DATED 07.03.2024**

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N.D.O.H.- 03.11.2025

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RESPONDENT NO. 5/DJB

THROUGH


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Email: records.pskchamber@gmail.com, sahayk@gmail.com

Place: New Delhi

Date: 31.10.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. NO. 521 OF 2024

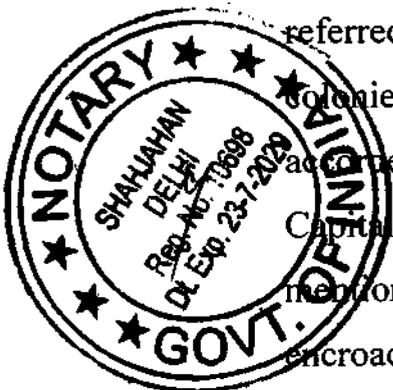
IN THE MATTER OF:

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**AFFIDAVIT ON BEHALF OF RESPONDENT NO.
5/DELHI JAL BOARD**

I, Pawan Kumar, S/o Sh. G.D. Sharma aged about 57 years, currently posted as Chief Engineer, Delhi Jal Board, having office address at Varunalaya, Jhandewalan, New Delhi-110005, do hereby solemnly affirm and declare as under:

1. That I am conversant with the facts of the present case in so far as the same pertain to the Answering Respondent and as such am competent to depose with respect hereto.
2. That vide Order dated 08.08.2025, this Hon'ble Tribunal had directed the undersigned to file an affidavit pertaining to sewer line work in the subject area.
3. At the outset, it is most humbly submitted that the area in question, i.e., Sangam Vihar is located in South Delhi near the border of the State of Haryana and is surrounded by the Asola Wildlife Sanctuary, which is one of the largest clusters of unauthorized colonies in the region. The Area, colloquially referred to as Sangam Vihar, comprises of 44 unauthorized colonies, that find mention in the 1,799 unauthorized colonies as per the records maintained by the Government of the National Capital Territory of Delhi (GNCTD). It is pertinent to mention herein that in 33 out of these 44 colonies, there is encroachment on Forest land.



4. It is imperative to highlight the order dated 11.07.2016 passed by the Government of National Capital Territory of Delhi. The relevant extract is reproduced hereunder for ready reference -:

“Development works should be undertaken in all unauthorized colonies. The only exception to this rule will be in respect of colonies falling inside forest area, colonies coming in the area under ASI Regulations. The development should not violate the Forest Regulations and ASI Regulations.”

5. It is humbly submitted that there are significant challenges for infrastructure development in this area.
6. The Delhi Sewage Master Plan, 2031 has divided the work of laying of sewer lines in ‘**Sangam Vihar GOC (group of colonies)**’ into two phases. It is clarified herein that Sangam Vihar being the largest area, the name has been used as ‘Sangam Vihar GOC’.
7. In terms of Phase I of Sangam Vihar GOC, Sewer Lines have been laid in the following unauthorized colonies:
- i) Shiv Park, Khanpur Extension, New Delhi-110062
 - ii) Jawahar Park, F-Block, New Delhi-110062
 - iii) Krishna Park Extension, D-Block, Devli Road, New Delhi-110062
 - iv) Tigri Extension, Ambedkar Nagar, Sec-1, New Delhi-110062
 - v) Deoli Extn, Khanpur, New Delhi- 110062
8. It is further submitted that Tenders had been invited and Work Order awarded on 14.05.2018, however were rescinded on 30.09.2022. Tenders for the balance work have been received for an amount of Rs 31.31 crore, which is under process of award whereas Letter of Intent dated 16.10.2025 has already been issued. The work is likely to be completed within 6



months after the award of work, for the following 11 areas namely:

- i) Khanpur Extended Abadi, F-Block (Reg. No. 42)
- ii) Duggal Housing Complex, School Road Khanpur (Reg. No. 914)
- iii) Raju Park, C-Block, Deoli Village (Reg. No. 1186)
- iv) Jawahar Park, Khanpur, Deoli Road (Reg. No. 621A)
- v) Jawahar Park, Khanpur, Deoli Road (Reg. No. 621B)
- vi) Duggal Colony, Khanpur Extn., Part-II (Reg. No. 681)
- vii) Krishna Park, Khanpur, Deoli Road (Reg. No. 1231)
- viii) Krishna Park Extn., D-Block, Deoli Road (Reg. No. 1232B)
- ix) Krishna Park Extn., D-Block, Deoli Road (Reg. No. 1580)
- Tigri Extn., Phase-II (Reg. No. 877)
- Tigri Extn., Ambedkar Nagar, Sec-I (Reg. No. 999A)



Copy of the tabular chart showing status of Sewerage Network in Sangam Vihar (GOC) Phase-I as on 25.09.2024 is annexed herewith and marked as **ANNEXURE R-1**.

Copy of Letter of Intent dated 16.10.2025 issued by DJB/Respondent No. 5 has been annexed herewith and marked as **ANNEXURE R-2**.

9. It is submitted that Phase-II essentially focuses on most of the colonies in Sangam Vihar (44) and the Action plan is being implemented in a staggered manner to overcome potential hurdles. The work of laying sewer lines in 8 colonies, which

are unaffected by Forest encroachment has been completed.

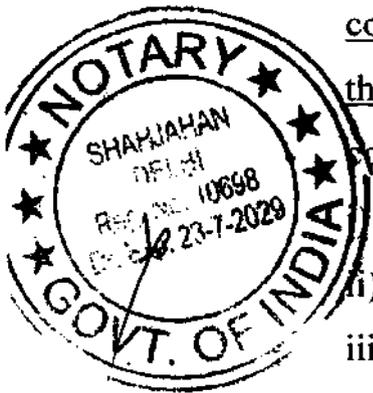
These 8 colonies are as follows:

- i) Sangam Vihar, A-Block (Reg. No. 6)
- ii) Sangam Vihar, B-Block (Reg. No. 649)
- iii) Sangam Vihar, B-1 Block (Reg. No. 706)
- iv) Sangam Vihar, A-Block (Reg. No. 921)
- v) Sangam Vihar, E-Block (Reg. No. 1221)
- vi) Sangam Vihar, F-2 Block, Hamdard near Batra Hospital (Reg. No. 1256)
- vii) Sangam Vihar, F-1 Block (Reg. No. 1336)
- viii) Sangam Vihar, B-Block, Y-Area (Reg. No. 1566)

10. That the work for laying of sewer in 14 colonies (12 of Sangam Vihar and 2 colonies other than Sangam Vihar) is in progress. Out of these 12 Sangam Vihar colonies, 11 are partially affected by forest encroachments and shall be tentatively completed by December, 2025. In these 11 colonies, sewer lines are being carefully designed and laid in the portion that is not falling in Forest Area. These 14

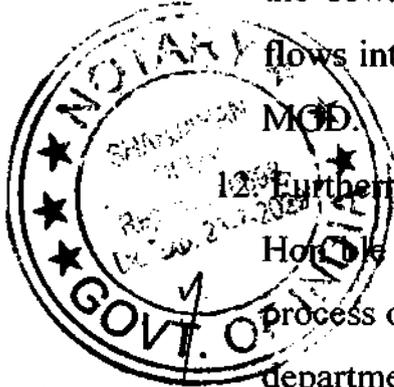
colonies are as follows:

- i) Sangam Vihar, L-Block (Reg. No. 354A)
- ii) Sangam Vihar, L-Block (Reg. No. 354B)
- iii) Sangam Vihar, L-1, A-Block (Reg. No. 390)
- iv) Sangam Vihar, C-Block, Part-I (Reg. No. 397)
- v) Sangam Vihar, D-Block (Reg. No. 433)
- vi) Sangam Vihar, L-1st Block (Reg. No. 492)
- vii) Sangam Vihar Colony (Reg. No. 603)
- viii) Sangam Vihar, C-Block (Reg. No. 656)
- ix) Sangam Vihar, L-Block (Reg. No. 714)
- x) Sangam Vihar, F-3 Block (Reg. No. 813)



- xi) Sangam Vihar, G-Block (Reg. No. 868) (Not in Forest)
- xii) Sangam Vihar, C-Block Part-II (Reg. No. 873)
- xiii) Durga Vihar, Deoli Extn. (Reg. No. 1296A) (Not in forest and not in Sangam Vihar)
- xiv) Durga Vihar, Deoli Extn. (Reg. No. 1296B) (Not in forest and not in Sangam Vihar)

11. It is pertinent to note that the Answering Respondent has completed the laying of peripheral sewer lines on all major roads emanating from Sangam Vihar. These lines trap domestic sewage from storm-water drains managed by agencies such as MCD, DSIIDC and IFCD and outfall into DJB's Sewer Line on MB Road, thus, practically trapping all the sewage generated in Sangam Vihar colonies. This line flows into the STP situated at Okhla having a capacity of 170



MCD. Furthermore, it is imperative to bring to the attention of the Hon'ble Tribunal that the Answering Respondent is in the process of obtaining the necessary permissions from the forest department in the colonies that fall in Forest land, for which a Letter dated 03.07.2025 bearing No. BJB/CEO/2025/536 has already been issued by Respondent No. 5 to Pr. Secretary (Environment and Forest), GNCTD, Delhi Secretariate. The work of laying sewer lines in such parts will be carried out only after receiving the necessary permission.

Copy of Letter dated 03.07.2025 bearing No. BJB/CEO/2025/536 issued Respondent No. 5 to Pr. Secretary (Environment and Forest), GNCTD, Delhi Secretariate has been annexed herewith and marked as ANNEXURE R-3.

13. That the Deponent reserves the right of the Answering Respondent to file such other further affidavits that may be

required in the course of the adjudication of the present case and as required by this Hon'ble Tribunal.

14. That the present affidavit is *bona fide* and in the interest of justice.

VERIFICATION:

Verified at Delhi on this _____ day of October, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records. Nothing material has been concealed therefrom.

31 OCT 2025

[Signature]

DEPONENT

Pawan Kumar
CE (Dr.) Pr-II

I identify the Deponent who has signed in my presence



31 OCT 2025

[Signature]

DEPONENT

Pawan Kumar
CE (Dr.) Pr-II

[Signature]
I certify that the contents of the affidavit which have been read & explained to me are true and correct to this & my knowledge
6.

Subject- Status of Sewerage Network in Sangam Vihar (GOC)Ph-I as on 16.10.2025

S. No.	Regn. No.	Name of colony	Status of laying sewer line	Remarks
1	832	Shiv Park Khanpur Extn., New Delhi-62	The Sewer line has been laid	Completed & notified.
2	1137	Jawahar Park F-Block New Delhi-62.	The Sewer line has been laid	Completed & notified.
3	1232A	Krishna Park Extn., Block D Devli Road Delhi-62	The Sewer line has been laid	Completed & notified.
4	1546	Deoli Extn., Khanpur	The Sewer line has been laid	Completed & notified.
5	999B	Tigri Extn., Ambedkar Nagar, Sec-I, New Delhi-62.	The Sewer line has been laid	Completed & notified.
6	42	Kahndpur Extended Abadi, F-Block, Khanpur, New Delhi.	The Sewer line has not been laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
7	914	Duggal Housing Complex School Road Khanpur New Delhi-62.	The Sewer line has not been laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.

8	1186	Raju Park C-Block Devli Village Delhi-62.	The Sewer line has not been laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
9	621A	Jawahar Park, Khanpur, Deoli Road, A,B,C,D & E Block New Delhi	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
10	621B	Jawahar Park, Khanpur, Deoli Road, A,B,C,D & E Block New Delhi	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
11	681	Duggal Colony, Kahnpur Extn., Part-II, New Delhi 62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
12	1231	Krishna Park Khanpur Devli Road	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
13	1232B	Krishna Park Extn., Block D Devli Road Delhi 62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.

14	1580	Krishna Park Extension D-Block Deoli Village	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
15	877	Tigri Extn., Ph-II New Delhi-62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.
16	999A	Tigri Extn., Ambedkar Nagar, Sec-I, New Delhi- 62.	The Sewer line has been partially laid	The work of Sangam Vihar GOC(Ph-I) was rescind on 30.09.2022. The tenders for the balance work was received amounting to Rs.31.31 Cr. and Letter of Intent dated 16.10.2025 has been issued. The work will be started after award of work.

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ANNEXURE R-2

Speed Post

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DELHI JAL BOARD
(Govt. of N.C.T. of Delhi)
OFFICE OF EXECUTIVE ENGINEER(C) DR.VIII
Yamuna Vihar Sewage Treatment Plant
(Adjoining Dr. Ambedkar College)
Delhi - 110 094

Phone: 011-22813593, email: eeedr8@gmull.com

No. DJB EE(C) DR.VIII/2025-26/303

Dated: 16.10.2025

M/s Technocraft Ventures Ltd.
Techno Tower, B-137, Sector-2
Noida, UP-201301
Email: info@technocraftconstruction.com

Letter of Intent

Subject: Providing & Laying 300mm to 700mm dia. Internal and peripheral sewer line in Sangam Vihar group of colonies (Ph-I) under Okhla drainage zone/catchment area in Delhi. (Balance work at the risk & cost of agency M/s K.K. SPUN India Ltd.)

Amount put to Tender : Rs. 26,40,03,168/-
Percentage : 18.61% above.
Awarded Cost : Rs.31,31,34,158/-
Head of Account : Sewerage Facilities in UA Colonies
Completion Period : 06 Months (excluding 3 months of monsoon period)

Sir,

In reference to your tender dated 19.05.2023 for the above cited work, it is to inform that your lowest quoted rates @18.61% Above, with total cost of work for Rs.31,31,34,158/- only (Rupees Thirty One Crore Thirty One Lakh Thirty Four Thousand One Hundred Fifty Eight Only) has been accepted by the Competent Authority.

You are, therefore, requested to submit an irrevocable performance guarantee of any Scheduled Bank/Govt. Bank in the prescribed form as per tender documents, equal to 3% of the awarded cost for proper performance of Contract, not withstanding and/or without prejudice to any other provisions in the tender documents within 15 days of issue of this letter of intent. Therefore, the cost of the performance Guarantee shall be Rs. 93,94,100/- (Rupees Ninety Three Lakh Ninety Four Thousand One Hundred Only).

In case of failure to furnish performance guarantee within the specified period, Delhi Jal Board shall without prejudice to any other right or remedy available in law, be at liberty to take further action.

Yours faithfully,

(R.K. TYAGI)
E.E. (C) DR.VIII

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF EXECUTIVE OFFICE
VARUNALAYA PHASE-II, KAROL BAGH, NEW DELHI

No.BJB/CEO/2025/.536

Date: 3.07.2025

To

The Pr. Secretary (Environment & Forest)
GNCTD
Delhi Secretariat
New Delhi-110002

Sub: Request for Permission/NOC for Laying Sewer Lines in Unauthorised Colonies Located on Forest Land - Sangam Vihar, Chattarpur & Mehrauli - to Prevent Sewage Discharge into River Yamuna

Sir,

This is to bring to your kind attention that several Unauthorised Colonies (UAs) falling under the jurisdiction of the Delhi Jal Board (DJB) are located on or adjacent to designated forest land in the areas of Sangam Vihar, Chattarpur, and Mehrauli. In the absence of a proper sewerage network, sewage from these colonies is currently being discharged into nearby sub-drains, which eventually find their way into the River Yamuna, thereby exacerbating its pollution and posing a serious threat to both public health and the environment.

As per the mandate of DJB, it is our responsibility to provide sewerage infrastructure across all areas of Delhi, including unauthorised colonies. Accordingly, DJB has formulated a comprehensive plan to lay a sewerage network in the affected areas. A portion of this proposed network passes through forest land.

You are kindly requested to provide such plans, if any, regarding the removal or relocation of the residents of the UAs situated on forest land. In the absence of any such plan in the near future, DJB seeks your permission/NOC to proceed with the laying of sewer lines to ensure proper collection and treatment of sewage, in the larger interest of environmental protection and public welfare.

It is humbly submitted that the proposed sewer lines will be laid underground, No trees shall be cut during the execution of the project and the project aims to prevent further discharge of untreated sewage into forest areas and water bodies.

In view of the urgency to control environmental degradation and improve sanitation in the area, it is humbly requested that the proposal may kindly be processed, and necessary permission/NOC be granted at the earliest.


(Kaushal Raj Sharma)
Chief Executive Office, DJB